

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. MA 598/2017 In TCP 09/2015

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: Sandeep Anand
V/s
Saga Builders Pvt. Ltd.

**Section: 397-398 of Companies Act, 1956 & Application under any
other provisions**

ORDER

MA No. 598/2017:- None has appeared for the Applicant. Adv. Yash Pandya appeared for Respondent No. 1. Counsel, Mr. Jehangir Jeejeebhoy appeared for Respondent No. 6 to 8. List the matter on **08.07.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)